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IN THE HIGH COURT OF DELHI AT NEW DELHI

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OMP (ENF.) (COMM.) 77/2022, CCP(O) 76/2024, EX.APPL.(OS)s
2788-89/2022, 3249/2022, 3251/2022, 486/2023, 832/2023,
1051/2023

SCORPIO ENGINEERING PRIVATE LIMITED.....Decree Holder

Through: Mr. Satyam Dwivedi and Mr. Rishabh
Sharma, Advocates.

versus

SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION
LIMITED & ANR.Judgement Debtors

Through: Mr. Uddyam Mukherjee, Mr. Swapnil
Pattanayak and Mr. Agnibha
Chatterjee, Advocates.

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

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07.02.2025

Renotify on 19.05.2025.

MANOJ KUMAR OHRI, J

FEBRUARY 7, 2025/rd

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